

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.1 IN CIVIL APPEAL NO(s). 7049 OF 2001

HARIJIT SINGH

Appellant (s)

VERSUS

OMI SINGH

Respondent(s)

(Appln(s) for c/delay in filing undertaking and office report)

Date: 05/12/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant(s)

Mr. R.K. Talwar, Adv.

Mr. Amit Talwar, Adv.

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr. D.N. Goburdhan, Adv.

Ms. Pinky Anand, Adv.

Ms. Geeta Luthra, Adv.

UPON hearing counsel the Court made the following

O R D E R

The petitioner is granted two weeks' time to file a fresh undertaking as per the Form prescribed.

(Rajesh Dham)

(Phoolan Wati Arora)

Court Master

Court Master